

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
RAJYA SABHA
UNSTARRED QUESTION NO.1294
ANSWERED ON 28.07.2022

ILLEGAL CONSTRUCTIONS ON OLD GOA PRECINCTS

1294. SHRI LUIZINHO JOAQUIM FALEIRO:

Will the Minister of Culture be pleased to state:

- (a) details of illegal villa constructed on the old Goa UNESCO protected heritage precincts next to the St. Cajetan Church that have been the cause of people's agitation for the last six months;
- (b) action that has been taken to demolish the same; and
- (c) the measures taken to ensure protection of the heritage sites and heritage buildings in towns and villages?

ANSWER

THE MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION

(SHRI G. KISHAN REDDY)

- (a) A building was constructed within the protected area of St. Cajetan Church in violation of the Ancient Monuments and Archaeological Sites and Remains Act, 1958.
- (b) Show cause notices have been issued by Archaeological Survey of India (ASI) to the defaulter. Meanwhile, an NGO has filed and SLP in the Hon'ble Supreme Court and the case is sub-judice.
- (c) ASI undertakes regular conservation and preservation of centrally protected monuments/sites. Further, for security, watch and ward is provided through regular MTS personnel, CISF and private security.
